

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

101. IA/381/2024 IN C.P. (IB)/580(MB)2020

IN THE MATTER OF

Ahmednagar Merchant,s Co-op.BankLtd

VS

Kohinoor Ginning and Pressing Pvt Ltd

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Rahul Darji (VC)

For the Respondent:

ORDER

I.A. 381/2024

The First Progress Report is taken on record. In view thereof, the present I.A. is disposed of.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)